Seventeenth Loksabha

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Title: Regarding need to merge CGHS with Ayushman Bharat Scheme-laid.

SHRI TEJASVI SURYA (BANGALORE SOUTH): The Central Government Health Scheme, covering approximately 35 lakh beneficiaries, does not have an IT system to integrate and access cases at National Level. There is no separate Fund Manager for managing and monitoring the funds of CHGS, which is an essential component to ensure sustenance of such a scheme. There are extreme delays in reimbursement to the empanelled hospitals leading to liquidity crunch and denial of treatment. There is denial of treatment under CGHS due to delays in payment to empanelled hospitals.

In my city Bengaluru, the Government has to pay private hospitals about Rs 2000 crore for treating CGHS patients.

In order to make CGHS function better, I request the government to merge it with Ayushman Bharat, giving patients the access to Ayushman state-of-the-art online grievance portal, a dedicated 24x7 call center for lodging grievances and comprehensive IT system.